

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3144  
ANSWERED ON:11.05.2006  
IMPLEMENTATION OF MANDAL COMMISSION RECOMMENDATIONS  
Mahato Shri Bir Sing;Yadav Shri M. Anjan Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Union Government is aware that the recommendations given by the Mandal Commission have not been implemented by some State Governments;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the efforts made by the Union Government to pursue the concerned State Governments to implement the recommendations given by the Mandal Commission?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) to (c) The recommendations of Mandal Commission have been implemented in all the States/UTs except Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Tripura and UT of Lakshadweep which are basically tribal dominated States/UTs.